

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.5- IA/221(AHM) 2024
In
C.P.(IB)/291(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shree Shyam Avenues Pvt Ltd
V/s
Vaxtex Cotfab Ltd

.....Applicant

.....Respondent

Order delivered on 05/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv.
For the Respondent :

ORDER

IA/221(AHM) 2024

This is an application filed by the applicant to take on record the Report of Constitution of CoC and list of Creditors. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/221(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)